

TARGET ACHIEVED/TARGET FIXED FOR NI ACT CASES

Sl. No.	District	2017-2018			2018-2019			
		PENDENCY AS ON 30.6.17	TARGET AS ON 31.5.18	Total Disposal	PENDENCY AS ON 30.4.18	FRESH TARGET TO BE DISPOSED OF TILL 31.5.19	Gross Target fixed from 2017-2019	Total Cases Disposed of from 2017-2019
1	BOKARO	1437	400	504	1480	900	1404	
2	CHAIBASA	139	70	77	82	82	159	
3	CHATRA	125	65	80	187	125	205	
4	DALTONGANJ	385	100	110	384	385	495	
5	DEOGHAR	488	250	279	481	350	629	
6	DHANBAD	2782	1000	840	3133	1910	2750	
7	DUMKA	128	100	94	108	108	202	
8	GARHWA	19	19	19	15	15	34	
9	GIRIDIH	495	250	233	231	231	464	
10	GODDA	31	31	31	15	15	46	
11	GUMLA	130	90	78	106	106	184	
12	HAZARIBAGH	1716	400	420	1542	800	1220	
13	JAMSHEDPUR	5476	1500	1747	5301	2900	4647	
14	JAMTARA	38	25	26	17	17	43	
15	KHUNTI	17	17	19	18	18	37	
16	KODERMA	656	300	284	494	350	634	
17	LATEHAR	160	100	126	121	121	247	
18	LOHARDAGA	161	100	147	93	93	240	
19	PAKUR	70	70	54	16	16	70	
20	RAMGARH	319	160	152	379	200	352	
21	RANCHI	4954	2000	2509	4580	3000	5509	
22	SAHIBGANJ	52	40	51	73	73	124	
23	SARAIKELA	79	50	91	163	163	254	
24	SIMDEGA	34	25	29	22	22	51	
Grand Total		19891	7162	8000	19041	12000	20000	